

PROFORMA FOR DECLARATION OF ASSETS
(As on 31.03.2012)

Name of the Officer (In Full) : JANAK KUMAR HIDKO
Date of Birth : 09/07/1983 (Nine July Nineteen Eighty Three)
Present Post held : Civil Judge, Class-II, Bijapur at Dantewada

Immovable Property					
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property			If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land			
1	2	3	4	5	
1. Village-Gitpahar Tehsil-Charama Distt-Kanker (C.G.)	Ancestral Residential House	5 Acres Agricultural land	Mother	Purchase	
2. Village-Borsi Distt-Durg (C.G.)		Diverted/Residential Plot 3600 Square Feet	Father	Purchase	
Movable Property (Valued Above 25,000/- of Rs.)					
Name of Articles					
1. Hero Honda Pleasure-Scooter ,					
2. Bajaj Pulsar- Motorcycle,					
3. Hero Honda Passion Pro- Motor Cycle,					
4. Laptop,					
Jewellery (Lump Sum)					
Jewellery (Worth Rs.)					
-----Nil-----					

19/07/2012
Bijapur District
Bijapur, स्थान-दन्तेवाड़ा (छ.ग.)

Shares/Debentures			
Name of Issuing Company 1	No. of Shares 2		
-----Nil-----	-----Nil-----		
Life Insurance Policy & Others			
Name of Issuing Company 1	Amount 2		
1. Life Insurance Corporation of India	Annual Premium- Rs. 48,000.00/-		
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	----Nil-----	----Nil-----	----Nil-----
2) Savings Bank A/Cs	State Bank of India	Raipur	Rs.-45,000.00/-
3) PPF	----Nil-----	----Nil-----	----Nil-----
4) GPF/CPS	NSDL-CRA	Mumbai	Rs.-18,477.00/-
5) NSS	----Nil-----	----Nil-----	----Nil-----
6) Others	----Nil-----	----Nil-----	----Nil-----

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

जनक कुमार हिड़को

अवधार न्यायाधीश वर्ग-2

राजपुर, स्थान-दन्तेवाड़ा (छ.ग.)